

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

C.P No. 114/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017**

NAME OF THE PARTIES: M/s. Kotak Mahindra Bank Ltd.
V/s.
Sonarch International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CP No.114/I&BP/NCLT/MB/MAH/2017

Since it is a transfer matter, at request of the Petitioner list this matter for hearing on 2.5.2017. If at all Form has not been filed in accordance with Insolvency & Bankruptcy Code, the Petitioner is hereby directed to comply with the Notification by the next date of appearing.

List this matter for hearing on 2.5.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)